

**Central Administrative Tribunal  
Principal Bench, New Delhi**

T.A. No.03/2013  
(C.W.P. No.3593/2001)

Tuesday, this the 10<sup>th</sup> day of May 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Soma Chakravarty  
d/o late A.K. Chakravarty  
r/o E-14, Nivedita Enclave  
A-6, Paschim Vihar, New Delhi-63

(Nemo)

..Applicant

Versus

1. India Trade Promotion Organization  
Through its Chairman & Managing Director  
Pragati Bhavan, Pragati Maidan, New Delhi-1

2. The Executive Director  
India Trade Promotion Organization  
Pragati Bhavan, Pragati Maidan, New Delhi-1

(Ms. Neha Bhatnagar, Advocate)

..Respondents

**O R D E R (ORAL)**

**Justice Permod Kohli:**

None for the applicant. On the last two occasions also, the applicant was absent. It appears that she is not interested to prosecute this petition.

2. T.A. is dismissed for default of appearance and non-prosecution.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

**May 10, 2016**  
/sunil/